

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/11(CHE)/2022
Name of Petitioner : State Bank of India
& Vs
Name of Respondent : Ganesan Natarajan
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Mr. K.Chandrasekaran, Ld. Counsel for State Bank of India.
Ms. Madhushruti Neelakantan, Ld. Counsel for Respondent.

IRP report is already on record.

Arguments heard.

Written synopsis be filed.

List the Petition for hearing on **26.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**